

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

IA(IBC)/961(CH)2024
In
CP(IB) No. 114/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

State Bank of India ...Petitioner

Vs.

SEL Manufacturing Company Ltd. ...Respondent

Under Section: 7, IBC 2016, 60(5) IBC 2016

Order delivered on 04.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the applicant in
IA No.961/2024 : Mr. Shikhar Sarin, Advocate
Ms. Swati Vashisht, Advocate

For the Respondent No.1 in
IA No.961/2024 : Mr. Rohit K Singh, Mr. Pritam Bishwas, Mr. Prakhar
Srivastav, Advocates

ORDER

IA(IBC)/961(CH)2024

Reply has been filed vide Diary No.01395/1 dated 07.06.2024. The same is available on DMS however, the physical copy of the same has not been put before us by the Registry. Registry is directed to trace out the file within one week and this order be brought to the notice to the AR for necessary compliance. It is pointed out by learned counsel for respondent that the other IA i.e. IA No.140/2022 is stated to be

listed on 06.08.2024, let this IA No.961/2024 be also listed on the same date i.e. on 06.08.2024. Learned counsel for the applicant in the present application is directed to convey the learned Senior Counsel Mr. Anand Chhibbar to argue the matter on the fixed date failing which the appropriate orders will be passed. Last opportunity is granted to him subject to the payment as undertaken in order dated 22.04.2024

It is stated by learned counsel for the applicant that the post CIRP amount offered to respondent No. 1 is not being accepted. In these circumstances, learned counsel for applicant is directed to come present with the bank draft of the post CIRP dues on the next date of hearing so it can be handed over to the opposite side.

Interim order to continue till the next date of hearing. Let the matter be listed on 06.08.2024 in the supplementary list.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja